GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:6125
ANSWERED ON:14.05.2012
BAN ON USE OF ANIMALS IN EXPERIMENTS
Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhoi Shri Sanjay;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has banned the use of live animals in dissections and other experiments in educational and research institutions in the country;
- (b) if so, the details of the instructions issued in this regard;
- (c) whether the Government has suggested any alternative to be adopted by the students and institutions;
- (d) if so, the details thereof; and
- (e) the time by which these guidelines are likely to come into force?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) No, Sir.
- (b) However, use of animals in experiments is regulated as per Chapter 4 of The Prevention of Cruelty to Animals (PCA) Act, 1960 and rules framed under the Act.
- (c) Yes, Sir.
- (d) In view of Clause 17(d) of The PCA Act, 1960, this Ministry has requested Ministry of Human Resource Development on 13th January 2012, to direct all institutes/establishments associated with teaching of Medical, Pharmacy and other Graduate/Post Graduate Courses in Life Sciences to follow the Guidelines for discontinuation of dissection and animal experimentation in the universities/colleges and introduce use of alternatives to animal experimentation.
- (e) These guidelines are under implementation as on date.